

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/08/2016
NAME OF THE PETITIONER(S) : Eshaque & 3 others
NAME OF THE RESPONDENT(S) : Biomass Briquetting Fuel Technologies Pvt. Ltd
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL)
SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

ATHUL K. P
Advocate

Petitioner

Adv. C R. Sivakumar
Adv. Sindhu S. Kanath

Respondent 2:
Respondent 2

ORDER

Shri K P Athul, counsel for petitioners present. Shri C R Sivakumar, counsel for R2 present. Counsel for petitioner filed an affidavit showing proof of service of notice on R1 & R2. R1 called but absent. No representation. Counsel for R2 undertakes to file vakalat today and also submitted that he has not received copy of the petition and other documents from the petitioner. Counsel for petitioner is directed to provide a copy of the petition alongwith the documents relied upon. Time extended at request of R2 for filing of counter. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)